

23. Delhi-Varanasi-Delhi	17.11.1994 to 20.11.1994 (4 Days)	120	3284
24. Delhi-Pune-Delhi	27.11.1994 to 28.11.1994 (1.7 Days)	51	—
Grand Total	62.30 Days	1788	42236

The above expenditure excludes the bills yet to be received in respect of air journeys performed by MOS(F) and also excludes the railway expenditure incurred for the journeys performed by MOS(F) on H.O.R. (Higher officers requisition).

Tour by Minister

2036. SHRI ZAINAL ABEDIN: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) the number of days during this financial year the Minister went on tour within the country and outside, separately;

(b) the details of such tours;

(c) the expenses incurred in respect of each such tour;

(d) whether the expenses was borne by the Central Government budget; and

(e) if not, the source of the funds?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) Shri A.K. Antony, as Minister of Civil Supplies, Consumer Affairs & Public Distribution was on tour within the country for 55 days during this financial year (upto 29.11.1994).

Shri Kamaluddin Ahmed, the former Minister of State for Civil Supplies, Consumer Affairs & Public Distribution was on tour within the country for 31 days during this financial year (upto 6.9.1994).

The former Minister of Civil Supplies had not undertaken any tour outside the country during this financial year. Shri Kamaluddin Ahmed had not taken any tour outside the country in his capacity as Minister of State for Civil Supplies.

(b) and (c). The details of the tours undertaken by the Ministers and the expenses incurred on air fare may be seen in the enclosed *Statement—I and II*

(d) Yes, Sir.

(e) The question does not arise.

STATEMENT-I

Details of tour undertaken by Minister of Civil Supplies, Consumer Affairs and Public Distribution within the country

Date of Tour	Place Visited	Expenses (In Rs.)
FROM TO 24.94 TO 4.4.94	TRIVANDRUM	10,422.00

Date of Tour	Place Visited	Expenses (In Rs.)
10.4.94 TO 14.4.94	COCHIN, CALICUT, KANNUR AND MANGALORE	11,155.00
27.4.94 TO 29.4.94	HYDERABAD	7,408.00
18.5.94 TO 20.5.94	BANGALORE, CALICUT AND COCHIN	9,512.00
28.5.94 TO 31.5.94	TRIVANDRUM AND KOTTAYAM	7,408.00

18.6.94 TO 20.6.94	TRIVANDRUM	10,422.00
22.6.94 TO 25.6.94	AIZWAL, AGARTALA	5,798.00
30.6.94 TO 1.7.94	TRIVANDRUM	10,422.00
7.7.94 TO 8.7.94	BANGALORE	9,594.00
16.7.94 TO 17.7.94	TRIVANDRUM	12,233.00
21.7.94 TO 22.7.94	BHUBANESWAR	6,868.00
11.8.94 TO 12.8.94	TRIVANDRUM	12,480.00
28.8.94 TO 29.8.94	TRIVANDRUM	15,021.00
5.9.94 TO 7.9.94	TRIVANDRUM, COCHIN	11,934.00
10.9.94 TO 11.9.94	HYDERABAD	9,582.00
15.9.94 TO 18.9.94	TRIVANDRUM, PATTANAPURAM	14,947.00
8.10.94 TO 9.10.94	TRIVANDRUM	15,021.00
11.11.94 TO 13.11.94	TRIVANDRUM	*
26.11.94 TO 29.11.94	TRIVANDRUM	*

*Amount not yet intimated by Indian Airlines.

STATEMENT-II

Details of tour undertaken by Minister of State, Ministry of Civil Supplies, Consumer Affairs and Public Distribution within the country.

Date of Tour	Place Visited	Expenses (In Rs.)
14.4.94 to 16.4.94	HYDERABAD	5,490.00
21.4.94 to 24.4.94	HYDERABAD	4,837.00
15.5.94 to 16.5.94	HYDERABAD	7,408.00
25.5.94 to 26.5.94	BOMBAY	7,708.00
15.6.94 to 15.6.94	HYDERABAD	7,839.00
20.6.94 to 23.6.94	HYDERABAD	7,708.00
11.7.94 to 13.7.94	HYDERABAD	6,678.00
28.7.94 to 28.7.94	MADRAS & HYDERABAD	11,521.00
12.8.94 to 15.8.94	HYDERABAD	17,664.00
30.8.94 to 2.9.94	HYDERABAD	9,582.00
4.9.94 to 6.9.94	HYDERABAD	9,582.00

Tour by Minister

2037. SHRI AMAL DATTA :Will the Minister of RAILWAYS be pleased to state:

(a) the number of days during this financial year the Minister went on tour within the country and outside, separately;

(b) the details of such tours;

(c) the expenses incurred in respect of each such tour;

(d) whether the expenses were borne by the Central Government budget; and

(e) if not, the source of the funds?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

Funds for tribal Education in A.P.

2038. SHRI BOLLA BULLI RAMAIAH:
SHRI D. VENKATESWARA BAO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the State Government of Andhra Pradesh have allotted 70 crores for tribal education in the State for the year 1994-95;

(b) if so, whether Union Government have also agreed to provide half of the amount for tribal education in the Andhra Pradesh and if so, the details thereof; and

(c) whether Union Government have examined the schemes for tribal education initiated by the State Government of Andhra Pradesh?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c). Information is being collected and will be laid on the Table of the House.

Thrust Area Scheme

2039. SHRI SYED SHAHABUDDIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the total allocation made for the Thrust Area Scheme under the Eighth Plan period;

(b) the actual allocation made and released since the inception of the Scheme upto 1993-94 and the allocation for 1994-95;

(c) the number of projects considered, accepted, rejected and pending as on 31.3.94;

(d) the criteria and procedure followed for selection of projects and executing agencies; and

(e) the projects in hand as on 1.10.94, their objects and the brief particulars of the executing agencies?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (e). The total allocation for the Thrust Areas Development Scheme during Eighth Plan is Rs. 91 crores and for 1994-95 it is Rs. 15 crores. An aggregate amount of Rs. 222 crores has been actually allocated and released till 31st March, 1994 after getting the proposals assessed and recommended through Expert Committee with respect to their technical contents and the relevance of the area to be developed. Subsequent to the transfer of the scheme to the All India Council for Technical Education (AICTE) from 1.4.94, the AICTE has invited proposals for

consideration of release of grants under the scheme for 1994-95 after getting them assessed through Expert Committees.

Rajiv Paryavaran Pariyojana

2040. SHRI RAMCHANDRA GHANGARE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the basis for selecting 50 districts for Rajiv Paryavaran Pariyojana; and

(b) the other districts proposed to be included under the Pariyojana?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

(a) The 50 districts covered under Rajiv Paryavaran Pariyojana were identified on the basis of following broad parameters;

(1) acute environmental degradation problems (due to industries, deforestation, shifting cultivation, soil erosion, excessive mining etc.)

(2) less than 30% crown density forests;

(3) presence of unique eco-systems, which are threatened and require urgent protection; and

(4) reasonable distribution of districts among the various agro-climatic zones and geographical regions of the country.

(b) At present, there is no proposal to include additional districts for coverage under Rajiv Paryavaran Pariyojana.

[Translation]

Ganga Action Plan

2041. SHRI SURENDRA PAL PATHAK: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government are taking any measures to check pollution and increase environmental consciousness by encouraging people's participation under the Ganga Action Plan;

(b) if so, the details thereof; and

(c) the assistance provided during each of the last three years for this purpose?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Yes Sir. The involvement of the people under the Ganga Action Plan is being sought through an information and awareness campaign utilising multiple media, obtaining public cooperation in specific schemes and seeking their direct participation in some types of works taken up under the Ganga Action Plan. School children have also been involved in the monitoring of river water quality through specially designed testing kits. Financial assistance has been provided to willing non-governmental organisations to generate awareness about the Ganga Action Plan.